# COURT-II

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 07 of 2016

# Dated: 7<sup>th</sup> December, 2017

### Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Godawari Power & Ispat Ltd. Vs.				Appellant(s)
Chhattisgarh State Load Despatch Centre & Anr.			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Raunak Jain Mr. Vishvendra Tomar		
Counsel for the Respondent(s)	:	Mr. Apoorv Kurup for R.1		
		Mr. Anand K. Ganesan Ms. Neha Garg for R.2		

#### <u>ORDER</u>

The learned counsel, Mr. Raunak Jain, appearing for the Appellant submitted that this matter may kindly be posted on 16.01.2018 for hearing to enable him to take latest instructions in the matter and make his submissions.

The submission made by the learned counsel appearing for the parties, as stated above, place on record.

List this matter for hearing on 16.01.2018, as agreed by the counsel appearing for the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member